



No. CAT/GHY/1/JA/2016

NOTICE

It is hereby notified for general information of all concerned that the Circuit Court Sitting of Central Administrative Tribunal, Guwahati Bench will be held at the Conference Hall of Golden Jubilee Banquet Hall, Niti Vihar, Itanagar, Arunachal Pradesh on 26.02.2024 (Monday) and 27.02.2024 (Tuesday) (both days inclusive) to hear and dispose of the cases relating to the Territorial Jurisdiction of the state of the Arunachal Pradesh. The Final Cause List is attached herewith.

The Learned Advocates/Parties appearing in person are requested to note and extend cooperation and appear before the Circuit Court of Central Administrative Tribunal, Guwahati Bench at Arunachal Pradesh on the above noted dates.

Advocates/Parties/Litigants who are willing to file fresh Application may do so during the Circuit Court.

By order,

Pinkesh Kumar
23/02/2024

Pinkesh Kumar
(Deputy Registrar)

Copy to :

1. The Registrar General, Gauhati High Court, M G Road, Guwahati – 781001 with the request to display Notice and Cause List in the Notice Board.
2. The Secretary (Law & Judicial), Itanagar, Arunachal Pradesh, PIN – 791111 for kind information.
3. The Secretary (GAD), Government of Arunachal Pradesh, PIN – 791111 for kind information.
4. The Principal Registrar, Central Administrative Tribunal, Principal Bench, 61/35 Copernicus Marg, New Delhi – 110 001 for kind information.
5. The President/Secretary, Gauhati High Court Permanent Bench Bar Association, Itanagar Bench, Arunachal Pradesh with the request to give wide publicity amongst the members of the Bar Association.
6. The President/Secretary, Gauhati High Court Bar Association, Gauhati Principal Seat, Guwahati – 781001 with the request to display Notice and Cause List in the Notice Board.



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON MONDAY THE 26TH FEBRUARY 2024

HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)

HON'BLE DR. SUMEET JERATH , MEMBER (A)

**COURT NO : 1
AT 10:30 AM**

CIRCUIT COURT AT ITANAGAR

VENUE : CONFERENCE HALL OF GOLDEN JUBILEE BANQUET HALL, NITI VIHAR, ITANAGAR, ARUNACHAL PRADESH

FOR ADMISSION

| | | | |
|---|--|---|---|
| 1 | O.A./39/2024 (Itanagar) [PAY FIXATION] M.A./11/2024 [CONDONATION OF DELAY] DB | OM PRAKASH KUMAR AND ANOTHER V/S COMPTROLLER AND AUDITOR GENERAL OF INDIA AND OTHERS | MR.M.CHANDA MRS. U DUTTA MS N LYNDEM MS S CHOUDHURY ----- CGSC |
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FOR ORDERS

| | | | | |
|---|--|--|--|---|
| 2 | C.P./34/2023 (Itanagar) [NON COMPLIANCE OF ORDER] IN O.A./245/2022 [G.P.F] | DR GIREESH CHAND V/S M/O AGRICULTURE | MR H MAZUMDER ----- | 2 |
| 3 | O.A./48/2023 (Itanagar) [ABSORPTION] DB | SHRI AMIT KOUSHIK V/S CAG AND OTHERS | MR.M.CHANDA MRS. U DUTTA MS N LYNDEM ----- CGSC | 8 |
| 4 | O.A./216/2023 (Itanagar) [ABSORPTION] DB (I O T B C) | SHRI AMIT KUMAR TIWARI AND OTHERS V/S PRINCIPAL ACCOUNTANT GENERAL (AUDIT) DELHI | MR.M.CHANDA MRS. U DUTTA MS N LYNDEM ----- CGSC MR. S NATH DR G J SHARMA | 5 |

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|---|---|---|---|----|
| 5 | O.A./352/2023 (Itanagar) [TERMINATION] DB | THOK BAHADUR CHETRI V/S DEPARTMENT OF POSTS | MR D N SHARMA MR. S. BISWAS ----- CGSC | 2 |
| FOR HEARING | | | | |
| 6 | O.A./440/2016 (Itanagar) [PROMOTION] DB | SRI DORJEE KHANDU THONGON V/S SSB | MS. RANU BORAH MR. D BORAH ----- MS. M BHATTACHARJEE, ADDL. CGSC | 37 |
| 7 | O.A./303/2019 (Itanagar) [DISCIPLINARY PROCEEDING] DB | SRI ROHIT PRASAD V/S D/O POST | MR. D.N SHARMA ----- CGSC MR. A. CHANDRAN FOR R NO 4 MR. V. K. BHATRA, FOR R NO 1 TO 3 | 13 |
| 8 | O.A./337/2019 (Itanagar) [ABSORPTION] DB | TASHI NAMGEY V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA | MR.M.CHANDA MR. A.K DAS ----- MR. R. HAZARIKA FOR R NO 1 TO 3 MR. A. CHANDRAN FOR R NO 4 TO 10 | 7 |
| 9 | O.A./131/2020 (Itanagar) [ABSORPTION] DB | GAMBOH HAGEY V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA | MR.M.CHANDA MRS. U DUTTA ----- CGSC MR. R HAZARIKA | 15 |
| 10 | O.A./161/2020 (Itanagar) [ABSORPTION] DB | SHRI TAGE MURTEM V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA | MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- CGSC AG ADV MR. R.HAZARIKA,ADDL.CGSC MR. A. CHANDRAN FOR R NO 4 TO 14 | 11 |
| 11 | O.A./67/2022 (Itanagar) [PAY AND ALLOWANCES] [SENIOR CITIZEN] SB | SRI RATAN DEB NATH V/S ACCOUNTANT GENERAL (A AND E) ASSAM GUWAHATI AND OTHERS | MR.M.CHANDA ----- CGSC | 7 |
| Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR | | | | |



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON TUESDAY THE 27TH FEBRUARY 2024

HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)

HON'BLE DR. SUMEET JERATH , MEMBER (A)

**COURT NO : 1
AT 10:30 AM**

CIRCUIT COURT AT ITANAGAR

VENUE : CONFERENCE HALL OF GOLDEN JUBILEE BANQUET HALL, NITI VIHAR, ITANAGAR, ARUNACHAL PRADESH

FOR HEARING

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|---|---|--|--|----|
| 1 | O.A./343/2017 (Itanagar) [PENALTY] DB | SRI AMIT PURA CHOBIN V/S MSME AND OTHERS | MR. A BHATTACHARJEE MR S PAUL ----- MR. S.K GHOSH, ADDL. CGSC MR. CHANDRA BARUAH | 26 |
| 2 | O.A./53/2022 (Itanagar) [ABSORPTION] DB (I O T B C) (PART HEARD) | SRI ANKAJ KUMAR AND ORS V/S CAG AND OTHERS | MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. R.HAZARIKA,ADDL.CGSC | 9 |
| 3 | O.A./141/2022 (Itanagar) [TRANSFER] SB (I O T B C) | SHRI GAMBOH HAGEY V/S CAG | MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI ----- CGSC AG ADV | 7 |

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR